

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 8th September, 2020

No. LJ(B). 53/93/Pt/92– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within Mairang Civil Sub-Division, Mairang, West Khasi Hills District with immediate effect and until further orders:-

Sl.No.	Name of the Officer	Designation/Office
1.	Shri.F.G. Shangdiar	Asst. Teacher, Tirot Sing Higher Secondary School, Nongkhlaw
2.	Shri.W.Kharnaioir	S.O. (II) Office of the SDO (WR), Mairang
3.	Shri.Prosper Shangpliang	Junior Engineer, Office of the Block Development Officer, Mairang C & RD Block
4.	Shri.Lashailang Kharbudon	Junior Engineer, Office of the EE, PHE (RWS), Mairang
5.	Shri.Leofast Majaw	Junior Engineer, Office of the EE, PHE (RWS), Mairang
6.	Shri.Nevin Nishal Syiemlieh	Junior Engineer, Office of the Block Development Officer, Mawthadraishan C & RD Block


(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law Department.*

Memo. No. LJ(B). 53/93/Pt/92-A

Dated Shillong, the 8th September, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The I/c Sub-Divisional Officer (Civil) Mairang Civil Sub-Division, Mairang with reference to letter No.M/Judl.26/80-98/319 Dtd.7th September, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



*Under Secretary to the Government of Meghalaya,
Law Department*